

Central Administrative Tribunal Lucknow Bench Lucknow.

O.A. No. 37 /2006.

This, the 24th day of August 2007.

Hon'ble Mr. M. Kanthaiah, Member (J)

Swanminath Maurya aged about 35 years
S/o Date Mahabir Prasad Maurya
R/o H. H. 268/276 Gulazar Nagar behind Atta Mill
Aish Bagh Lucknow U.P.

Applicant.

By Advocate Shri M.A. Siddiqui.

Versus

1. Union of India, through
Secretary Railway Board
Rail Bhawan New Delhi.
2. The D.R.M.
North Eastern Railway,
Ashok Marg Lucknow U.P.
3. The Senior D.P.O.
North Eastern Railway
Ashok Marg Lucknow.

Respondents.

By Advocate Shri C.B. Verma.

Order (Oral)

By Hon'ble Mr. M. Kanthaiah, Member (J)

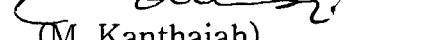
Heard both sides.

2. The applicant has filed this O.A. for his appointment on compassionate ground questioning the impugned order of rejection dated 23.3.2004 (Annexure A.1) that the same has been passed without any reasons.
3. The contents of the Annexure A-1 also shows that no reasons have been furnished for rejecting the claim of the applicant for his appointment on compassionate ground. It is duty of the



respondents authorities to inform the applicant under what circumstances his claim was rejected and also the reasons for such rejection. But in the impugned order, no such reasons are assailed as such, the applicant is justified to question the said orders.

4. In view of the above circumstances, the O.A. is disposed of with a direction to the respondent No. 2 to reconsider the claim of the applicant for his compassionate appointment as per the rules with a reasoned order within a period of three months from the date of receipt of copy of this order. No costs.


(M. Kanthaiah)
Member (J) 24-08-07

v.